

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
ARTOO IT SOLUTIONS PRIVATE LIMITED

1.	Name of Corporate Person	Artoo IT Solutions Private Limited
2.	Date of Incorporation of Corporate Person	18.08.2010
3.	Authority Under Which Corporate Person is Incorporated / Registered	Registrar of Companies, Bangalore
4.	Corporate Identity Number / Limited Liability Identity-Number of Corporate Person	U72200KA2010PTC054832
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Person	B-104, Sobha Garnet Apartments, Sarjapur Road, Bangalore, Karnataka, India, 560034
6.	Liquidation Commencement Date of Corporate Person	15.09.2026
7.	Name, Address, Email Address, Telephone Number of the Liquidator, and Registration Number of the Liquidator	Kondisetty Kumar Dushyantha No.337, Ashoka Pillar, 5th Floor, 3rd Cross Jayanagar, I Block, Bangalore-560011. e-mail: dushyanthak@gmail.com Tel. No.: 080 26560400 Registration No.: IBBI/IPA-002/IP-N00237/2017-18/10688
8.	Last Date for Submission of Claims	15.10.2026

Notice is hereby given that M/s. Artoo IT Solutions Private Limited has commenced voluntary liquidation on 15.09.2026.

The stakeholders of M/s. Artoo IT Solutions Private Limited are hereby called upon to submit proof of their claims, on or before 15.10.2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post, or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date: 18.09.2026

Place: Bangalore

Kondisetty Kumar Dushyantha
Liquidator of M/s. Artoo IT Solutions Private Limited



ಫಾರಂ ಎ ಸಾರ್ವಜನಿಕ ಪ್ರಕಟಣೆ (ಭಾರತದ ದಿವಾಳಿತನ ಮತ್ತು ದಿವಾಳಿ ಮಂಡಳಿಯ (ಸ್ವಯಂಪ್ರೇರಿತ ವಿಸರ್ಜನಾ ಪ್ರಕ್ರಿಯೆ) ನಿಯಮಾವಳಿಗಳು, 2017ರ ನಿಯಮ 14ರ ಅಡಿಯಲ್ಲಿ) ಆರ್ಟೊ ಐಟಿ ಸೊಲ್ಯೂಷನ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ನ ಪಾಲುದಾರರ ಗಮನಕ್ಕೆ ಸಂಬಂಧಿತ ವಿವರಗಳು		
01	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರನ ಹೆಸರು	ಆರ್ಟೊ ಐಟಿ ಸೊಲ್ಯೂಷನ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್
02	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರನ ಸಂಯೋಜನೆ	18.08.2010
03	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರನನ್ನು ಸಂಘಟಿಸಿರುವ/ ನೋಂದಾಯಿಸಿದ ಪ್ರಾಧಿಕಾರ	ಕಂಪನಿಗಳ ನೋಂದಣಾಧಿಕಾರಿ, ಬೆಂಗಳೂರು
04	ಕಾರ್ಪೊರೇಟ್ ಗುರುತು ಸಂಖ್ಯೆ / ಸೀಮಿತ ಹೊಣೆಗಾರಿಕೆ-ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರನ ಗುರುತು ಸಂಖ್ಯೆ	U72200KA2010PTC054832
05	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರನ ನೋಂದಾಯಿತ ಕಛೇರಿ ಮತ್ತು ಪ್ರಧಾನ ಕಛೇರಿ (ಯಾವುದಾದರೂ ಇದ್ದರೆ) ವಿಳಾಸ	B-104, ಶೋಭಾ ಗಾರ್ಡನ್ ಅಪಾರ್ಟ್‌ಮೆಂಟ್‌ಗಳು, ಸರ್ಜಾಪುರ ರಸ್ತೆ, ಬೆಂಗಳೂರು, ಕರ್ನಾಟಕ, ಭಾರತ, 560034
06	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರನಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ದಿವಾಳಿತನದ ಪ್ರಾರಂಭ ದಿನಾಂಕ	15.09.2026
07	ಲಿಕ್ವಿಡೇಟರ್ ಹೆಸರು, ವಿಳಾಸ, ಇಮೇಲ್ ವಿಳಾಸ, ದೂರವಾಣಿ ಸಂಖ್ಯೆ ಮತ್ತು ಸಮಾಪಕನ ನೋಂದಣಿ ಸಂಖ್ಯೆ	ಕೊಂಡಿಸೆಟ್ಟಿ ಕುಮಾರ್ ದುಷ್ಯಂತ, ನಂ.337, ಅಶೋಕ ಪಿಲ್ಲರ್, 5ನೇ ಮಹಡಿ, 3ನೇ ಕ್ರಾಸ್, ಜಯನಗರ, ಐ ಬ್ಲಾಕ್, ಬೆಂಗಳೂರು-560011. ಇ-ಮೇಲ್: dushyanthak@gmail.com ದೂರವಾಣಿ ಸಂಖ್ಯೆ: 080 26560400 ನೋಂದಣಿ ಸಂಖ್ಯೆ: IBBI/IPA-002/IP-N00237/2017-18/10688
M/s. Artoo IT Solutions Private Limited ಕಂಪನಿಯು 15.09.2026 ರಂದು ಸ್ವಯಂಪ್ರೇರಿತ ದಿವಾಳಿತನ ಪ್ರಕ್ರಿಯೆಯನ್ನು (voluntary liquidation) ಪ್ರಾರಂಭಿಸಿದೆ ಎಂದು ಈ ಮೂಲಕ ತಿಳಿಸಲಾಗುತ್ತಿದೆ. M/s. Artoo IT Solutions Private Limited ಕಂಪನಿಯ ಸಂಬಂಧಿತ ಪಾಲುದಾರರು (stakeholders), ತಮ್ಮ ಹಕ್ಕುಬಾಧ್ಯತೆಗಳ (claims) ಕುರಿತಾದ ಸಾಕ್ಷ್ಯವನ್ನು 15.10.2026 ರಂದು ಅಥವಾ ಅದಕ್ಕೂ ಮೊದಲು, 7ನೇ ಅಂಶದಲ್ಲಿ ನಮೂದಿಸಲಾದ ವಿಳಾಸದಲ್ಲಿರುವ ಲಿಕ್ವಿಡೇಟರ್‌ಗೆ (liquidator) ಸಲ್ಲಿಸುವಂತೆ ಕೋರಲಾಗಿದೆ. ಹಣಕಾಸು ಸಾಲದಾತರು ತಮ್ಮ ಹಕ್ಕುಬಾಧ್ಯತೆಗಳ ಸಾಕ್ಷ್ಯವನ್ನು ಕೇವಲ ಎಲೆಕ್ಟ್ರಾನಿಕ್ ಮಾಧ್ಯಮದ ಮೂಲಕವೇ ಸಲ್ಲಿಸಬೇಕು. ಇತರ ಎಲ್ಲಾ ಪಾಲುದಾರರು ತಮ್ಮ ಹಕ್ಕುಬಾಧ್ಯತೆಗಳ ಸಾಕ್ಷ್ಯವನ್ನು ಮುದ್ದಾಗಿ, ಅಂಚೆ ಮೂಲಕ ಅಥವಾ ಎಲೆಕ್ಟ್ರಾನಿಕ್ ಮಾಧ್ಯಮದ ಮೂಲಕ ಸಲ್ಲಿಸಬಹುದು. ಸುಳ್ಳು ಅಥವಾ ತಪ್ಪುದಾರಿಗಳೆಂದು ಪುರಾವೆಗಳನ್ನು ಸಲ್ಲಿಸಿದರೆ ದಂಡವನ್ನು ವಿಧಿಸಲಾಗುವುದು. ದಿನಾಂಕ: 18.09.2026 ಸ್ಥಳ: ಬೆಂಗಳೂರು ಸಹಿ/-ಕೊಂಡಿಸೆಟ್ಟಿ ಕುಮಾರ್ ದುಷ್ಯಂತ ಮೆ ಆರ್ಟೊ ಐಟಿ ಸೊಲ್ಯೂಷನ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ನ ಲಿಕ್ವಿಡೇಟರ್		

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ARTOO IT SOLUTIONS PRIVATE LIMITED****RELEVANT PARTICULARS**

01	Name of Corporate Person	Artoo IT Solutions Private Limited
02	Date of incorporation of Corporate debtor	18.08.2010
03	Authority under which Corporate debtor is Incorporated / Registered	Registrar of Companies, Bangalore
04	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U72200KA2010PTC054832
05	Address of the Registered Office and Principal Office (If Any) of Corporate debtor	B-104, Sobha Garnet Apartments, Sarjapur Road, Bangalore, Karnataka, India, 560034
06	Liquidation Commencement Date of Corporate Person	15.09.2026
07	Name, Address, Email Address, Telephone Number of the Liquidator, and Registration Number of the Liquidator	Kondisetty Kumar Dushyantha No.337, Ashoka Pillar, 5th Floor, 3rd Cross Jayanagar, I Block, Bangalore-560011. e-mail: dushyanthak@gmail.com Tel. No.: 080 26560400 Registration No.: IBBI/IPA-002/IP-N00237/2017-18/10688

Notice is hereby given that M/s. Artoo IT Solutions Private Limited has commenced voluntary liquidation on 15.09.2026.

The stakeholders of M/s. Artoo IT Solutions Private Limited are hereby called upon to submit proof of their claims, on or before 15.10.2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post, or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Sd/-

Date: 18.09.2026
Place: Bengaluru

Kondisetty Kumar Dushyantha
Liquidator of M/s. Artoo IT Solutions Private Limited